


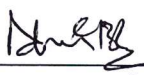

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.09.2018 AT 10.30
AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA NO. 191/2017 in IA NO. 164,169,185,186&310/2018in CP(IB) No. 12/10/HDB/2017
NAME OF THE COMPANY	VNR Infrastructure Limited
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	10 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T.S.N. RAJA		tsnr@vnrinfra.com 984908223	
Bhaskar Poluri	Advocate	attorney @ poluri.net 9440063459	
A-VENKATESH & C. TULASI KRISHNA	ADV for PET- 310/2018	982975359	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A-VENKATESH & C. TULASI KRISHNA	ADV for R2 - 164/2018	982975359	

ORDER

Learned Liquidator Mr.T.S.N.Raja present. Learned counsel Mr.Bhaskar Poluri present for Petitioner. Learned counsel Mr.A.Venkatesh & C.Tulasi Krishna present for Petitioner in IA 310/2018 and Respondent No.2 in IA 164/2018.

Respondent No.1 in IA 186/2018 requested one week time to file counter.

List all pending IA's on 03.10.2018.


MEMBER JUDICIAL